14. NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.			
	282		
COMPANY PETITION/APPLICATION NO.	CA No.4546/252/HDB/2017		
NAME OF THE COMPANY	Octatek Info Solutions Private Limited		
NAME OF THE PETITIONER(S)	Octatek Info Solutions Private Limited		
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad		
UNDER SECTION	252		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. Erakhinenhinhu	Advant	9440569186	Kluarasenho
M. Anil com	Advol	-do-	MAZ

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A			

<u>ORDER</u>

Heard Mr.K.Lakshmi Narsimha and Mr.M.Anil Kumar, Learned Counsel for the Petitioner.Post the case on 16.03.2018 for final hearing.

Member (Tech)

Member (Judl)

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